

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

| | |
|----------------------------------|---------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CPNo.186/59/HDB/2017 |
| NAME OF THE COMPANY | Abhaya Cements Private Limited Others |
| NAME OF THE PETITIONER(S) | Mr.Tondapi Srinivas Rao&another |
| NAME OF THE RESPONDENT(S) | Abhaya Cements Private Limited Others |
| UNDER SECTION | 59 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-------------|
| B. MUKESH | Advocate | VRlawyers@gmail.com | [Signature] |
| | | 9348599999 | |


Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------------|-------------|
| G. Sethu Rama Rao | Advocate | Sethu Ramanao R Jansdow 961242243 | [Signature] |
| | | | |

ORDER

Heard Shri B. Mukesh, Ld. Counsel for the Petitioner and Shri G. Sethu Rama Rao, Ld. Counsel for the Respondent.

Post the case on 08.02.2018.


Member (T)


Member (J)